

C. A. T. Bench, JAIPUR

Date of Order

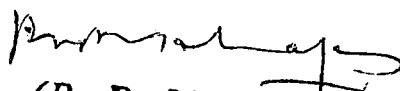
Orders

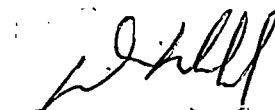
Returned with
Applicant counsel
because Addressed going
to court station
8/6/93.

23-6-93

None present on behalf of
any of the parties.

It was reported in the
Court earlier that Mr. V. Lodha
is not well. The case maybe
listed on 5-7-93 at 2.15 P.M.
in the Chamber consisting of
Honble Mr. Justice D.L. Mehta,
J.C. and Honble Mr. B.B. Mahajan,
Administrative Member.

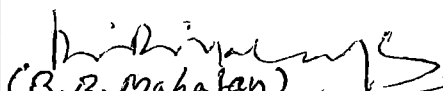

(B. B. Mahajan)
Member (Adm.)


(D.L. Mehta)
Vice-Chairman

5.7.93

Mr. Vinodra Lodha cannot for non-
petitioner.

None present for the petitioner.
The Review petition is dismissed.


(B.B. Mahajan)
Member (A)


(D.L. Mehta)
Vice Chairman

copy sent to the
app. Counsel & app. next
on vide 1705.504206

 12-7-93